

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**  
**JOINT SITTING OF COURT NO. 1 & 2**  
**FARIDKOT HOUSE**  
**CAUSE LIST**

Date: 31<sup>st</sup> August, 2015  
TIME: 10.30 A.M.

**HON'BLE MR. JUSTICE SWATANTER KUMAR**  
**CHAIRPERSON**

**HON'BLE MR. JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL**  
**EXPERT MEMBER**

**HON'BLE PROF. A.R. YOUSUF**  
**EXPERT MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**

**NOTE : CASES RELATES TO GANGA MATTER LISTED ON 16.09.2015 FOR HEARING  
WILL BE TAKEN-UP ON 11.09.2015 (LIST ATTACHED WITH THIS CAUSE LIST)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>CASES OF COURT NO. 1</b>			
<b>FOR DIRECTION</b>			
1.	Original Application No. 237(THC)/2013 (M.A No. 389/2014)	Court on its own Motion Vs State of H.P. & Ors.	Mr. Suryanarayana Singh, AAG for R – 1, 2, 4 & 6 Mr. D.K. Thakur, Adv. for R - 3 Ms. PanchajanyaBatraSingh,Adv. for R-7 Mr. Mahavir Singh, Adv. for IOCL Mr. Ajit Pudussery, Adv. for Gail Gas Ltd. Mr. Rajesh Gupta, Adv. Dr. Amit Vaid, Adv.
2.	Original Application No. 492/2014	Abhimanyu Rathor Vs State of H.P. & Ors.	Mr. Suryanarayana Singh,AAG for R-1, 2&6 Mr. D. K. Thakur, Adv. for R-3 Ms. Panchajanyabatra Singh, Adv. for R-5 Dr. Amit Vaid, Adv.
<b>FOR ADMISSION</b>			
3.	R.A. No. 26/2015 (M.A. No. 885/2015 & M.A. No. 886/2015) in Original Application No. 94/2014	Ravinder Yadav Vs. G.N.C.T.D. & Ors.	Mr. Ravinder Yadav, Applicant in person
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 173/2015 (M.A. No. 782/2015)	Mohd. Maruuf Vs State of U.P. &Ors.	Mr. Sudakshina Rathor, Adv. for Applicant Ms. Savitri Pandey, Adv. & Ms. Azma Parveen, Advs. for R-3 Mr. Pradeep Misra, & Mr. Daleep Kr. Dhayani, Advs. for R-5
5.	Original Application No. 49/2015 (M.A No. 136/2015)	Krishankant Singh Hoon Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Rajkumar, Adv. for R – 2 Mr. A.K. Prasad, Adv. for R – 3 Mr. Rudreshwar Singh, Adv. for R – 4 to 7 Mr. Krishnan Venugopal, Sr. Adv. along with Ms. Madhavi Divan,Adv. for R– 8 & 9 Ms. Savitri Pandey, Adv. for State of U.P

<b>FOR HEARING</b>			
6.	M.A. No. 860/2015 in Appeal No. 1/2015	Taurus International (Projects) Pvt. Ltd.  Vs. Delhi Pollution Control Committee	Mr. Anunaya Mehta & Mr. Pankaj Sharma, Advs. for Appellant  Mr. Sanjeev Ralli along with Mr. Dinesh Jindal, LO & Adv. for R-1 Mr. Balendu Shekhar, Adv. for SDMC Ms. Sakshi Popli, Adv.
7.	Original Application No. 304/2015 (M.A. No. 847/2015) (CW No. 211/2011)	Jai Singh & Anr.  Vs. Union of India & Ors.	Dr. Kanwal Sapra, Mr. A. K. Sapra & Dr. P. S. Batra, Advs. for Applicant  Ms. Panchajanya Batra Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 & 5 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3, 4, 7 & 8 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs. for R-6 Mr. Abhishek Paruthi, Adv. and Mr. S.L. Gundli, SLO for CPCB
8.	Original Application No. 40/2015 (M.A No. 101/2015, M.A No. 162/2015 & M.A No. 239/2015)	Sandeep Kumar  Vs MoEF & Ors.	Mr. Kapil Joshi, Adv. for Applicant  Mr. Vishwendra Verma, Adv. for R – 1 Mr. Rahul Verma, Adv. for R – 2 to 4 Mr. Mukesh Verma, Adv. for R - 5 Ms. Harleen Kaur, Adv. for R – 6 & 7
9.	Original Application No. 10(T <sub>HC</sub> )/2013	Eshan Group of Industries  Vs. NEPA LTD & Ors.	Mr. Manoj Kumar Agarwal, Adv. for the Applicant  Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB
10.	Original Application No. 11(T <sub>HC</sub> )/2013	Chudaman Mohan Prajapati  Vs NEPA Ltd. & Ors.	Mr. Manoj Kumar Agarwal, Adv. for the Applicant  Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB
11.	Original Application No. 12(T <sub>HC</sub> )/2013	Ramdas Prajapati & Ors.  Vs Union of India & Ors.	Mr. Manoj Kumar Agarwal, Adv. for the Applicant  Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB
12.	Original Application No. 13(T <sub>HC</sub> )/2013	Prathvi Educational Welfare Society  Vs NEPA Ltd. & Ors.	Mr. Manoj K. Agarwal, Adv. for the Applicant  Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB
13.	Original Application No. 160/2014	NEPA Ltd.  Vs Union of India	Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Applicant  Mr. Raj Panjwani, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. Rajul Shrivastav, Adv. for R – 3 Mr. Rajkumar, Adv. for CPCB

14.	<p>Original Application No. 318/2013</p> <p>State of Uttar Pradesh State of Rajasthan State of Himachal Pradesh State of Punjab State of Haryana State of Uttarakhand State of Madhya Pradesh State of Karnataka State of Chhattisgarh State of Gujarat State of Kerala State of Andhra Pradesh State of Arunachal Pradesh State of Assam State of Bihar State of Goa State of Jammu &amp; Kashmir State of Jharkhand State of Maharashtra State of Manipur State of Meghalaya State of Mizoram State of Nagaland State of Odisha State of Sikkim State of Tamil Nadu State of Telangana State of Tripura State of West Bengal Andaman &amp; Nicobar Islands Chandigarh Dadra &amp; Nagar Haveli Daman &amp; Diu Delhi Lakshadweep Puducherry</p>	<p>Rajendra Singh Bhandari</p> <p style="text-align: center;">Vs</p> <p>State of U.K. &amp; Ors.</p>	<p>Mr. Neeraj K. Jain, Sr. Adv. along with Ms. Aniruddh Joshi, Adv. for Applicant</p> <p>Mr. Rahul Verma, Adv. for R – 1 &amp; 2 Mr. Mukesh Verma, Adv. for R – 3 to 5 Mr. Vikas Malhotra, Adv. for R – 6 Mr. Anil Soni, Adv. for R – 7 Mr. Rudreshwar Singh, Adv. Mr. Sanjay Upadhyay, Adv. Mr. Gurinderjit, Adv. Mr. N.P. Singh, Adv. for GNCTD Mr. Ranjan Mukherjee, Adv. Mr. Sapam Biswajit, Adv. Ms. Rituraj Biswas, Adv. Ms. Bansuri Swaraj, Adv. Dr. Abhishek Atrey, Adv. Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Shubham Bhall, Adv. for UT of Chandigarh Ms. Aruna Mathur, Adv. for State of Sikkim Mr. K. Enatoli Sama, Adv. for State of Nagaland Mrs. G. Indira, Adv. for UT of Andaman &amp; Nicobar Administration Ms. Antima Bazaz, Adv. for State of J &amp; K Ms. Prerna Singh, Adv. for State of A.P. Mr. Gaurav Bhatia, AAG along with Ms. Savitri Pandey, Adv. for State of U.P. Mr. C.D. Singh, Adv. for State of Chhattisgarh Mr. Alok Kumar, Adv. for UT of Daman &amp; Diu and Dadar &amp; Nagar Haveli Mr. Suryanarayan Singh, AAG for State of H.P. Mr. Devashish Bharuka, Adv. for State of Jharkhand Ms. Hemantika Wah, Adv.</p>
15.	<p>Original Application No. 21/2014 (M.A No. 155/2015, M.A. No. 284/2015, M.A No. 394/2015, M.A No. 412/2015 to M.A No. 414/2015, M.A No. 420/2015, M.A No. 482/2015, M.A No. 502/2015, M.A. No. 618/2015, M.A. No. 631/2015, MA. No. 683/2015 M.A. No. 778/2015 &amp; M.A. No. 812/2015)</p>	<p>Vardhaman Kaushik</p> <p style="text-align: center;">Vs</p> <p>Union of India &amp; Ors.</p>	<p>Mr. Sanjay Upadhyay, Adv. for Applicant</p> <p>Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Narender Pal Singh, Adv. for R – 2 &amp; 4 Ms. Alpana Poddar, Adv. for R – 3 Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for South&amp;North MCD Ms. Savitri Pandey, Adv. State of U.P Mr. Balendu Shekhar, Adv. for EDMC Ms. Sakshi Popli, Adv. for NDMC Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Mr. A.K. Prasad, Adv. Mr. B.V. Niren, Adv. Mr. D. Rajeshwar Rao, Adv. for Delhi Traffic Police Mr. Nishant Gautam, Adv. Ms. Pinky Anand, ASG, Mr. Rajesh Ranjan &amp; Ms. Somya Rathore, Adv. Mrs. Avnish Ahlawat &amp; Mr. Nitesh Kumar Singh, Adv. for DTC/SIBU</p>

			Mr. Kabir S. Bose, Adv. for WBPCB Mr. Jayesh Gaurav, Adv for JSPCB Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Jogy Scaria, Adv. for State of Kerala Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Sapam Biswajit Meitei, Adv. for State of Manipur Mr. Rudreshwar Singh, Adv. for BSPCB Mr. K. V. Jagdishvaran, Adv. for Andaman & Nicobar Islands Ms. K. Enatoli Sema, Adv.State of Nagaland Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Apporva Misra, Adv. for BRPL & BYPL Mr. Saurav Agrawal, Adv. for IGL Mr. Sunil Satayarth, Adv. for DCB Mr. Gopal Singh, AOR & Mr. Varsha Poddar, Adv. for State of Tripura Ms. Nupur Kanungo, Adv.for State of Gujarat Mr. Dinesh Kumar Garg, AOR & Mr. Dhananjay Garg, Adv. for State of Uttarakhand Mr. Shiv Mangal Sharga, AAG with Ms. Shrey Kapoor, Adv. for State of Rajasthan
16.	Original Application No. 95/2014	Sanjay Kulshrestha Vs Union of Indai & Ors.	Mr. Manish Shrivastava, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 to 6 Mr. Rahul Choudhary, Adv. for R – 7 Mr. Kabir S. Bose, Adv. for R-9
17.	Original Application No. 303/2015	Supreme Court Women Lawyers Association Vs. Union of India & Ors.	Ms. Bhakti Pasrija Sethi, Ms. Prerna Kumari & Ms. Mamta Ravi, Advs.  Mr. Vishwedra Verma, Adv. for MoEF Ms. Savitri Pandey alongwith Ms. Azma Parveen, Advs. for State of UP Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv.
18.	Original Application No. 184/2013 (M.A No. 865/2013, M.A No. 669/2014, <b>M.A. No. 881/2015 &amp; M.A. No. 882/2015)</b> <b>(PH)</b>	Gurpreet Singh Bagga Vs MoEF & Ors.	Mr. Narender Hooda, Sr. Adv. along with Mr. Shashank Shekhar, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R – 1 Ms. Reena Singh, AAG for R – 2 to 5 Ms. Savitri Pandey, Adv. for R – 6 Mr. Neeraj Jain, Adv. for R – 7 Mr. S.P. Singh, Sr. Adv. along with Mr. Kalyan Dutt, Adv. for Noticees (R-8) Mr. Anil Grover, AAG, Haryana with Mr. Rahul Khurana, Adv.
19.	Original Application No.35 (T <sub>HC</sub> )/2014 (CW 1968/13)	Ganpat Ram Mirdha Vs State of Rajasthan & Ors.	Mr. B.L. Tiwari, Adv. for Applicant  Ms. Suman, Adv. for R – 1 to 3 Mr. Manish Shishodia, Adv. for R - 4
<b>CASES OF COURT NO. 2</b>			
<b>FOR ADMISSION</b>			
20.	Original Application No. 377/2015 (M.A. No. 908/2015)	Dr. Tripta Sood & Anr. Vs. Govt. of N.C.T. of Delhi & Anr.	Mr. Aagney Sail, Adv. for Applicant
21.	Original Application No. 378/2015 (M.A. No. 910/2015)	Pramod Gupta & Ors. Vs. State of Uttarakhand & Ors.	Mr. Shashank Kumar Saurav, Adv. for Applicant
<b>AFTER NOTICE</b>			
22.	M.A. No. 810/2015 in Original Application No. 519/2014	Abhishek Garg Vs. Secretary MDA (Meerut)	Mr. Abhishek Garg, Applicant in person  Ms. Savitri Pandey, Adv. for R-1

<b>FOR COMPLETION OF PLEADINGS</b>			
23.	Original Application No. 228/2015 (M.A. No. 597/2015)	Kokaram Yadav &Anr.  Vs. Union of India &Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Ms. P. Batra Singh, Adv. for R-1 Mr. Rajkumar, Adv with Mr. S. L. Gandhi for R-2 Ms. Savitri Pandey, Adv. for R-3 Mr. Pradeep Misra, Adv. for UPPCB Mr. Gaurav Kumar Bansal, Adv. for R-6
<b>FOR HEARING</b>			
24.	Original Application No.34 (T <sub>HC</sub> )/2014 (CW 2844/11) (M.A. No. 621/2015 & M.A. No. 622/2015)	Digvijay Singh  Vs. State of Rajasthan &Ors.	Mr. Digvijay Singh, Adv. for Applicant  Mr. Rajesh Panwar, AAG for State Mr. SanjeetPurohit, Adv. for R– 4 Mr. Vinay Kothari, Adv. for R – 8 Mr. VikasBalia, Adv. for R - 9
25.	Original Application No.37 (T <sub>HC</sub> )/2014 (WCP 581/13)	Digvijay Singh  Vs. Bhanu Prakash	Mr. Digvijay Singh, Adv. for Applicant  Mr. Rajesh Panwar, AAG for State Mr. Sanjeet Purohit, Adv. for R– 4 Mr. Vinay Kothari, Adv. for R – 8 Mr. VikasBalia, Adv. for R – 9
26.	Original Application No. 233/2015	Ratneshwar Prasad Singh  Vs. Banka Municipality & Ors.	Mr. Shambhu Nath Singh & Rajesh Ranjan Singh, Adv. for Applicant  Mr. Anup Kr. Sinha, Adv. for R-1 to 3
27.	Original Application No. 230/2015 (M.A. No. 600/2015, M.A. No. 606/2015 & M.A. No. 730/2015 & <b>M.A. No. 844/2015</b> )	Zila Apradh Virodhak Committee  Vs. Central Pollution Control Board	Mr. Dinesh Kumar Chawla, Adv. for Applicant  Mr. Raj Kumar, Adv. for R-1 Mr. Vishwendra Verma, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for R-3 & 4 Mr. Balendu Shekhar & Mr. Akshay Abrol, Advs. for R-5 Mr. P. K. Tiwari, Adv.
28.	R.A. No. 23/2015 (M.A. No. 799) in Original Application No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness  Vs. Union of India & Ors.	Mr. Pawanjit S. Bindra, Adv. for Appellant  Mr. Vivek Chib & Mr. Ankit Prakash, Advs. for R-1 Mr. Rajiv Bansal & Mr. Dhruv Tamta, Advs. for R-2 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Advs. for R-3  Mr. Narender Pal Singh, Adv. & Mr. Dinesh Jindal, L.O. for R-7
29.	Original Application No. 180/2015	Sushil Raghav  Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Ms. P. Batra Singh, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 to 4 Dr. Indra Pratap Singh for R-5 Mr. Raman Yadav, Mr. Dalsher Singh, Advs. for R-6 & 7

30.	Original Application No. 174/2014	Sunder Singh Vs. State of NCT of Delhi &Ors.	Ms. Antima A Bazaz, Adv.fortheApplicant  Mr. V.K. Tandon, Advs. for R-1 to 3 & 5 to 8. Mr. Rajbir Singh, & Ms. Purnima Maheshwari, Adv. for R-4. Mr. H.C. Sukhija, Adv. for R-13 Mr. Suresh Tripathy, Adv. for D.J.B.
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Date: 31<sup>st</sup> August, 2015

**HON'BLE MR JUSTICE SWATANTER KUMAR  
CHAIRPERSON**

**HON'BLE MR JUSTICE U. D. SALVI  
JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	Original Application No. 1/2013 (M.A No. 33/2013, M.A No. 65/2013, M.A No. 172/2013, M.A No. 173/2013 & M.A No. 549/2013) (PH)	Sarang Yadwadkar & Ors. Vs Mrs. Anjali Dinkar Datar & Ors.	Mr. Asim Sarode, Adv. for Applicant  Mr.Pallay Shisodia, Adv. for R - 1 Mr. Arvind S. Avhad, Adv. for R – 2 Mr. Kailash Pandey, Adv. for R -3 Mr. Mukesh Verma, Adv. for R - 4

DATE: 31<sup>st</sup> August, 2015

**HON'BLE MR. JUSTICE SWATANTER KUMAR  
CHAIRPERSON**

**HON'BLE DR. DEVENDRA KUMAR AGRAWAL  
EXPERT MEMBER**

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	Original Application No. 89/2013 (M.A No. 489/2013, M.A No. 491/2013, M.A No. 565/2013, M.A No. 609/2013, M.A No. 15/2014, M.A No. 55/2014, M.A No. 57/2014, M.A No. 64/2014, M.A No. 94/2014, M.A No. 151/2014, M.A No. 210/2014, M.A No. 211/2014 & M.A No. 304/2014 & M.A No. 305/2014)	Akash Vashishtha & Anr. Vs Union of India & Ors.	Mr. Amit khemka, Adv. for Applicant  Mr. Vivek Chib, Adv. for R - 1 Mr. Gaurav Bhatia, Addl. AG, along with Ms. Savitri Pandey, Adv. for R – 2 to 4 & 8 Mr. D. Rajeshwar Rao, Adv. for R – 3 Mr. Manjit Singh, Adv. for R – 6 & 13 Mr. Ruchir Mishra, Adv. for R - 7 Ms. Reena Singh, AAG for R – 9 & 12 Ms. Sushma Singh, Adv. for R – 10 Mr. M.P. Shorawaby, Adv. for R - 11 Mr. Ravi P. Mehlotra, Adv. for R – 14 Mr. Balendu Shekhar, Adv. for R – 15 Mr. Dinesh D. Sr. Adv. along with Mr. Yasharth Kant, Adv. for R – 16 Mr. G.S. Raghav, Adv. for R – 20 to 22 Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for R–24, 29, 33 &35 Mr. Amit Sethi, Adv. in M.A No. 489/2013 & 491/2013 Mr. Harish Pandey, Adv. in M.A No. 565/13 Mr. Kailash Pandey, Adv.in M.A 609/2013 Mr. G.S. Raghav, Adv. in M.A Mr. B.P. Aggarwal, Adv. for R – 54

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

**DATE: 31<sup>st</sup> August, 2015**

**HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER**

<b>S.NO.</b>	<b>CASE NO.</b>	<b>PARTIES</b>	<b>COUNSEL FOR PARTIES</b>
<b>FOR ADMISSION</b>			
1.	Appeal No. 108/2015 (M.A. No. 858/2015 & M.A. No. 859/2015)	Rajesh Kumar & Ors. Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Dinesh Kumar Sabharwal, Adv. for Applicant
<b>FOR COMPLETION OF PLEADINGS</b>			
2.	Original Application No. 263/2015 (M.A. No. 807/2015)	Sanjay Kumar Vs. State of U.P. & Ors.	Mr. Vikas Gaur & Mr. Dipesh Choudhary, Adv. for Applicant  Mr. Savitri Pandey & Ms. Azma Parveen, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Adv. for R-3

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**  
**FARIDKOT HOUSE**

Date: 31<sup>st</sup> August, 2015

**NOTICE**

**CASES RELATES TO GANGA MATTER LISTED ON 16.09.2015 FOR HEARING  
WILL BE TAKEN-UP ON 11.09.2015**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
1.	Original Application No. 297/2015	New Javed Tannery Vs. Uttar Pradesh Pollution Control Board	Mr. S.A. Zaidi, Adv. for Applicant  Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs. for Respondent
2.	Original Application No.132/2015 (M.A.No.385/2015 & M.A. No. 769/2015)	M/s Blue Star Finishers  Vs. U.P.P.C.B	Mr. M.Z.Chaudhary, Mr. S.A.Zaidi, Ms. Gulnaz Parveen, Advs.for the Applicant  Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Ashutosh Pandey, Adv. for UPPCB
3.	Original Application No.133/2015 (M.A.No.384/2015 & M.A. No. 768/2015)	M/s Nisar Sons  Vs. U.P.P.C.B	Mr. M.Z.Chaudhary, Mr. S.A.Zaidi, Ms. Gulnaz Parveen, Advs.for the Applicant  Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Ashutosh Pandey, Adv. for UPPCB
4.	Original Application No. 185/2015 (M.A. No. 531/2015 & M.A. No. 873/2015)	M/s. Mughis Tanners Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant  Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
5.	Original Application No. 186/2015 (M.A. No. 532/2015 & M.A. No. 866/2015)	Sunil Enterprises Vs Uttar Pradesh Pollution Control Board	-----Do-----
6.	Original Application No. 187/2015 (M.A. No. 533/2015)	Faik Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
7.	Original Application No. 188/2015 (M.A. No. 534/2015)	Kamal Enterprises Vs Uttar Pradesh Pollution Control Board	-----Do-----
8.	Original Application No. 189/2015 (M.A. No. 535/2015 & M.A. No. 862/2015)	Gold Star Leather Vs Uttar Pradesh Pollution Control Board	-----Do-----
9.	Original Application No. 190/2015 (M.A. No. 536/2015 & M.A. No. 874/2015)	Leeza Leather Vs Uttar Pradesh Pollution Control Board	-----Do-----
10.	Original Application No. 191/2015 (M.A. No. 537/2015 & M.A. No. 870/2015)	Khatoon Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----



11.	Original Application No. 192/2015 (M.A. No. 538/2015)	Globe Leather Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
12.	Original Application No. 193/2015 (M.A. No. 539/2015)	Royal Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
13.	Original Application No. 194/2015 (M.A. No. 540/2015)	Arshi Enterprises Vs Uttar Pradesh Pollution Control Board	-----Do-----
14.	Original Application No. 195/2015 (M.A. No. 541/2015)	Allianz Leather Vs Uttar Pradesh Pollution Control Board	-----Do-----
15.	Original Application No. 196/2015 (M.A. No. 542/2015)	Arafat Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
16.	Original Application No. 197/2015 (M.A. No. 568/2015)	Globe Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
17.	Original Application No. 198/2015 (M.A. No. 543/2015)	A. K. Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
18.	Original Application No. 199/2015 (M.A. No. 544/2015 & M.A. No. 869/2015)	S. R. Tannery Vs Uttar Pradesh Pollution Control Board	-----Do-----
19.	Original Application No. 200/2015 (M.A. No. 545/2015)	Heena LeatherExims (Alvi Leather) Vs Uttar Pradesh Pollution Control Board	-----Do-----
20.	Original Application No. 201/2015 (M.A. No. 546/2015)	Shannu Enterprises Vs Uttar Pradesh Pollution Control Board	-----Do-----
21.	Original Application No. 202/2015 (M.A. No. 547/2015 & M.A. No. 867/2015)	New Taj Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
22.	Original Application No. 203/2015 (M.A. No. 548/2015 & M.A. No. 865/2015)	Roshan & Company Vs Uttar Pradesh Pollution Control Board	-----Do-----
23.	Original Application No. 204/2015 (M.A. No. 549/2015)	N. R. Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
24.	Original Application No. 205/2015 (M.A. No. 550/2015)	Mercury Leather Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
25.	Original Application No. 206/2015 (M.A. No. 551/2015 & M.A. No. 868/2015)	M.I. Saddle Works Vs Uttar Pradesh Pollution Control Board	-----Do-----
26.	Original Application No. 207/2015 (M.A. No. 552/2015 & M.A. No. 872/2015)	Shaqib Leather Traders (Imtiaz Traders) Vs Uttar Pradesh Pollution Control Board	-----Do-----
27.	Original Application No. 208/2015 (M.A. No. 553/2015 & M.A. No. 863/2015)	Shubhan Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
28.	Original Application No. 209/2015 (M.A. No. 554/2015)	Chaudhary Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
29.	Original Application No. 210/2015 (M.A. No. 555/2015)	Tajwar Hussain Ki Tannery (Eurasia Leather Ltd.) Vs Uttar Pradesh Pollution Control Board	-----Do-----

30.	Original Application No. 211/2015 (M.A. No. 556/2015)	Nizam Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
31.	Original Application No. 212/2015 (M.A. No. 557/2015)	Al Saba Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
32.	Original Application No. 213/2015 (M.A. No. 558/2015 & M.A. No. 861/2015)	Imco Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
33.	Original Application No. 214/2015 (M.A. No. 559/2015)	Shoeb Leather Vs Uttar Pradesh Pollution Control Board	-----Do-----
34.	Original Application No. 215/2015 (M.A. No. 560/2015)	M.A. Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
35.	Original Application No. 216/2015 (M.A. No. 561/2015)	Raza Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
36.	Original Application No. 217/2015 (M.A. No. 562/2015)	N. R. Tanners (Unit-2) Vs Uttar Pradesh Pollution Control Board	-----Do-----
37.	Original Application No. 218/2015 (M.A. No. 563/2015)	Shafiq Split Works Vs Uttar Pradesh Pollution Control Board	-----Do-----
38.	Original Application No. 219/2015 (M.A. No. 564/2015 & M.A. No. 864/2015)	Hamraz Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
39.	Original Application No. 220/2015 (M.A. No. 565/2015)	Ahtesham Leather & Leather Product (Naseer Ki Tannery) Vs Uttar Pradesh Pollution Control Board	-----Do-----
40.	Original Application No. 221/2015 (M.A. No. 566/2015)	Sarfazar Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
41.	Original Application No. 222/2015 (M.A. No. 567/2015 & M.A. No. 871/2015)	Insha Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
42.	Original Application No. 98/2015 (M.A. No. 297/2015)	Minar Industries Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv.
43.	Original Application No. 101/2015 (M.A. No. 290/2015)	Gem Tanners Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv.
44.	Original Application No. 103/2015 (M.A. No. 306/2015)	Aftab & Co. Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv.
45.	Original Application No. 104/2015 (M.A. No. 315/2015)	Diamond Tanners Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv.
46.	Original Application No. 105/2015 (M.A. No. 316/2015)	Gazala Tannery Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv.

47.	Original Application No. 114/2015 (M.A No. 311/2015)	Danish Tanners Vs U.P. P.C.B.	Mr. S.A. Zaidi, Adv. for Applicant  Mr. Pradeep Misra, Adv. for R – 1 Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv.
48.	Original Application No. 200/2014 (C.W.P. No. 3727/1985)	M.C. Mehta Vs Union of India & Ors.	Mr. M.C. Mehta, Adv. in person  Mr. P.B. Singh, Adv. for R – 1 Mr. Raj Kumar, Adv. for R – 3 Mr. Abhishek Attrey, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R – 5 Mr. Pradeep Mishra, Adv. for R – 6 Dr. Abhishek Atrey, Adv. Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. in O.A No. 424/14 Mr. Mukesh Verma, Adv. Mr. Kabir S. Bose, Adv. Mr. Vijay Bahadur Singh, Sr. Adv. along with Mr. Ranjit Rao, AAG for State of U.P Ms. Antima Bazaz, Adv. Mr. Sanjeev Ralli, Adv. Mr. A.R. Takkar, Adv. Mr. Parag Tripathi, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv.
49.	Original Application No. 428/2014	Krishan Kant Singh V/s CETP, Jajmai, Kanpur	
50.	Original Application No. 340/2014	Krishan Kant Singh V/s Haque Tanners, Jajmau Kanpur	
51.	Original Application No. 341/2014	Krishan Kant Singh  V/s Threads (India) Ltd. Chowbepur, Kanpur-209203	
52.	Original Application No. 342/2014	Krishan Kant Singh V/s Kathuria Brothers A-12 Merrut Road Ind. Area	
53.	Original Application No. 343/2014	Krishan Kant Singh  V/s Swan Tanning Ind. 199/201, Jajmau	
54.	Original Application No. 344/2014	Krishan Kant Singh V/s Anwar Ahamad Tannery 175/158 4C Bhuriyaghat Jajmau Kanpur	
55.	Original Application No. 345/2014	Krishan Kant Singh V/s Habib Leathers 14B 150 Ft Fosd Jajmau Kanpur	
56.	Original Application No. 346/2014	Krishan Kant Singh V/s Hazi Badde Tanner Makku said ka bhatta Jajmau Kanpur	
57.	Original Application No. 347/2014	Krishan Kant Singh V/s Karamat Tanning Industries 783 Sanjay Nagar Kanpur	
58.	Original Application No. 348/2014	Krishan Kant Singh V/s Leather World 184 A-1 Wajidpur Jajmau Kanpur	

59.	Original Application No. 349/2014	Krishan Kant Singh V/s Mash International 83/69 Hindutsathan compound, Jajmau, Kanpur	
60.	Original Application No. 350/2014	Krishan Kant Singh V/s Rider Tanning Ind. 242 Gahhupua Jajmau Kanpur	
61.	Original Application No. 352/2014	Krishan Kant Singh V/s Shams Leathers	
62.	Original Application No. 353/2014	Krishan Kant Singh V/s Super Leather Finishers 406 K/409 Wajidpur Sanjay Nagar Jajmau Kanpur	
63.	Original Application No. 355/2014	Krishan Kant Singh V/s Fida Hussain Tannery (Nafees Leather Finishers) 175/158A Bhuriyaghat Jajmau Kanpur	
64.	Original Application No. 356/2014	Krishan Kant Singh V/s Indian Tanning Industry 150 Ft. Road Jajmau Kanpur	
65.	Original Application No. 357/2014	Krishan Kant Singh V/s Sajid Tanners new name Kalid tanners Jajmau Kanpur	
66.	Original Application No. 358/2014	Krishan Kant Singh V/s Akhlak Tanners Jajmau Kanpur	
67.	Original Application No. 359/2014	Krishan Kant Singh V/s Nisha Enterprises (Saud Tanners) Jajmau Kanpur	
68.	Original Application No. 360/2014	Krishan Kant Singh V/s Abdullah Tannery Pvt. Ltd. Jajmau Kanpur	
69.	Original Application No. 361/2014	Krishan Kant Singh V/s Finished Leather Job Work, Jajmau Kanpur	
70.	Original Application No. 362/2014	Krishan Kant Singh V/s Sajid Tanners, Jajmau Kanpur	
71.	Original Application No. 363/2014	Krishan Kant Singh V/s Best Training Industry, Jajmau Kanpur	
72.	Original Application No. 364/2014	Krishan Kant Singh V/s A.P.F. Tanners (Shabnam Tanners), Jajmau Kanpur	
73.	Original Application No. 366/2014	Krishan Kant Singh V/s Alig International, Jajmau Kanpur	
74.	Original Application No. 367/2014	Krishan Kant Singh V/s Aman Enterprises Taj Trader , Jajmau Kanpur	

75.	Original Application No. 368/2014	Krishan Kant Singh V/s Ajj Leather Finishers, Jajmau Kanpur	
76.	Original Application No. 370/2014	Krishan Kant Singh V/s Jajmau Leather Finishers, Bihari Tannery, Jajmau Kanpur	
77.	Original Application No. 372/2014	Krishan Kant Singh V/s Everest Tanners 184 C-2 Burhiaghat, Jajmau Kanpur	
78.	Original Application No. 373/2014	Krishan Kant Singh V/s Everest Export 175/158 B-3 Burhiaghat, Jajmau Kanpur	
79.	Original Application No. 374/2014	Krishan Kant Singh V/s Habib Tannery Pvt. Ltd. , Jajmau Kanpur	
80.	Original Application No. 375/2014	Krishan Kant Singh V/s Khan Leather Finishers, Jajmau Kanpur	
81.	Original Application No. 376/2014	Krishan Kant Singh V/s Bablu Enterprises, Jajmau Kanpur	
82.	Original Application No. 377/2014	Krishan Kant Singh V/s Farhan Tanners, Jajmau Kanpur	
83.	Original Application No. 379/2014	Krishan Kant Singh V/s Sultan Tanners, Jajmau Kanpur	
84.	Original Application No. 380/2014	Krishan Kant Singh V/s Reliance Tanning Ind. , Jajmau Kanpur	
85.	Original Application No. 381/2014	Krishan Kant Singh V/s Ahmad International, Jajmau Kanpur	
86.	Original Application No. 382/2014	Krishan Kant Singh V/s Navratan Industries, Jajmau Kanpur	
87.	Original Application No. 384/2014	Krishan Kant Singh V/s Greater Arafat Tannery Pvt. Ltd., Jajmau Kanpur	
88.	Original Application No. 385/2014	Krishan Kant Singh V/s Khalid Tannery, Jajmau Kanpur	
89.	Original Application No. 386/2014	Krishan Kant Singh V/s Hamid Leather Finisers, Jajmau Kanpur	
90.	Original Application No. 387/2014	Krishan Kant Singh V/s Imperial Leather Finisers Pvt. Ltd. , Jajmau Kanpur	
91.	Original Application No. 388/2014	Krishan Kant Singh V/s Firoj Tanneries (I) Iqbal Street, Jajmau Kanpur	
92.	Original Application No. 389/2014	Krishan Kant Singh V/s Firoj Tanneries (II) Iqbal Street, Jajmau Kanpur	

93.	Original Application No. 390/2014	Krishan Kant Singh V/s Farhat Zabi kl Tannery , Jajmau Kanpur	
94.	Original Application No. 391/2014	Krishan Kant Singh V/s Islam Tanners, Jajmau Kanpur	
95.	Original Application No. 392/2014	Krishan Kant Singh V/s Janmal Ind, Jajmau Kanpur	
96.	Original Application No. 393/2014	Krishan Kant Singh V/s H.K.Tanning, Jajmau Kanpur	
97.	Original Application No. 394/2014	Krishan Kant Singh V/s Liyakat Leather Finisers (Aman Tannery) , Jajmau Kanpur	
98.	Original Application No. 396/2014	Krishan Kant Singh V/s Sariq Tanners, Jajmau Kanpur	
99.	Original Application No. 398/2014	Krishan Kant Singh V/s Star Tannery, Jajmau Kanpur	
100.	Original Application No. 399/2014	Krishan Kant Singh V/s Sunrise Tannery, Jajmau Kanpur	
101.	Original Application No. 400/2014	Krishan Kant Singh V/s Supriem Tanning Ind. , Jajmau Kanpur	
102.	Original Application No. 401/2014	Krishan Kant Singh V/s Ghaush Leather Finisher, Bhalla State, Jajmau Kanpur	
103.	Original Application No. 403/2014	Krishan Kant Singh V/s Rennet Eastern Exports, Jajmau Kanpur	
104.	Original Application No. 404/2014	Krishan Kant Singh V/s Salik Leather Finishers, Jajmau Kanpur	
105.	Original Application No. 405/2014	Krishan Kant Singh V/s Naj Leather Finishers, Jajmau Kanpur	
106.	Original Application No. 407/2014	Krishan Kant Singh V/s Top Tanners, Jajmau Kanpur	
107.	Original Application No. 408/2014	Krishan Kant Singh V/s Iqbal Leather Ltd. , Jajmau Kanpur	
108.	Original Application No. 409/2014 (M.A No. 486/2015)	Krishan Kant Singh V/s Allied Exims A-36 Leather Technology Park, Babther Unnao	
109.	Original Application No. 410/2014	Krishan Kant Singh V/s GBS Tanners B-6, Site-2, Industrial Area Unnao	
110.	Original Application No. 411/2014	Krishan Kant Singh V/s Leather Fabrics, Ind. Area Site-2, Unnao	
111.	Original Application No. 412/2014 (M.A No. 485/2015)	Krishan Kant Singh V/s Model Tanners (India) Pvt. A22,23,24, UPSIDC Ind Area, LTP, Banther, Unnao	

112.	Original Application No. 414/2014	Krishan Kant Singh V/s Omega International G-11 14 Site-II, Unnao	
113.	Original Application No. 415/2014	Krishan Kant Singh V/s Rohit Surfactant (Leayan Global Pvt. Ltd.) L.L.P. Banther, Unnao	
114.	Original Application No. 416/2014	Krishan Kant Singh V/s Ruksh Enterprises, B-5 Leather Technology Park Banther Unnao	
115.	Original Application No. 417/2014	Krishan Kant Singh V/s Super Tannery Ltd. Unit-III LTP Banther Unnao	
116.	Original Application No. 418/2014 (M.A No. 487/2015)	Krishan Kant Singh V/s Upper India Tannery, A-40 LTP Banther, Unnao	
117.	Original Application No. 419/2014	Krishan Kant Singh  V/s Alig Tannery, A-25, UPSIDC, Leather Technology Park, Banther Unnao	
118.	M.A No. 280/2015 in Original Application No. 402/2014	Krishan Kant Singh V/s Gujrat Tanners, Jajmau Kanpur	
119.	Original Application No. 232/2014	Krishan Kant Singh & Ors. Vs Union of India &Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. VishwendraVerma, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R – 3 to 5 Mr. B.V. Niren, Adv. Mr. A.K. Prasad, Adv. Mr. RajulShrivastava, Adv.
120.	Original Application No. 196/2014	Krishan Kant Singh Vs M/s Hindustan Coca-Cola Beverages Pvt. Ltd.	Mr. Ritwick Dutta, Adv. for Appellant  Mr. Pradeep Mishra and Mr. Daleep K. Dhayani, Advs. For R-1 Mr. A.K.Prassad, V.V. Vardhan and B.V. Niren, Advs. For R-2, CGWA

**Note :** Original Application No. 196/2014, Krishan Kant Singh Vs. M/s. Hindustan Coca-Cola Beverages Pvt. Ltd. (Sr. No. 120) shall be taken up before Court No. 2 on 11.09.2015